

(c) the action taken so far thereon and by when they will be granted acceptance?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes Sir. 40 proposals have been received from the State Government of Madhya Pradesh under Deendayal Disabled Rehabilitation Scheme (DDRS) Proposals received are broadly in the categories of Special Schools for Persons with various Disabilities, Residential Schools and Vocational Training Centres. Proposals under the Scheme of Assistance for purchase/fitting of Aids/Appliances (ADIP) have been received in respect of 30 district mostly for District Disability Rehabilitation Centres, District Red Cross Society and some Non Governmental Organisations.

(b) 9 Proposals has been received in the Ministry of Women and Child Development for districts of Morena, Bhopal, Mandla, Vidisha and Datia (in the State of Madhya Pradesh) to be implemented by various Non Governmental Organisations under the 'Scheme for Welfare of Working Children in Need of Care and Protection.'

(c) Such proposals are processed based on guidelines of the scheme and availability of budgetary resources.

Scholarship scheme for SC and ST students

3182. SHRI PRAVEEN RASHTRAPAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details regarding various schemes of scholarships at high school and college level for SC and ST students;

(b) whether there is any limit of income of parents of students for eligibility for above scholarships; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) The details of various schemes of scholarships at high school and college level for SC and ST students, including limit of income of parents/guardians are given in the enclosed Statement.

Statement

Scholarship Scheme for SC and ST students

1. Scheme of Post Matric Scholarships to the Students belonging to Scheduled Castes for Studies in India:

The objective of the scheme is to provide financial assistance to the Scheduled castes students studying at post matriculation or post-secondary stage to enable them to complete their education. The financial assistance includes maintenance allowance, reimbursement of non-refundable compulsory fee charged by educational institutions, Book Bank facility and other allowances.

Income ceiling:- The scholarship is to be paid to the students whose parent's/guardian's income from all sources does not exceed Rs. 1.00 lakh per annum.

2. Scheme of Pre Matric Scholarships to the children of those engaged in unclean occupation:

The objective of the scheme is to provide financial assistance to the children of scavengers, sweepers having traditionally link with scavenging, flayers and tanners, irrespective of their religion, to pursue education upto matriculation level. The target group covers SC students also. The State Governments and Union Territory Administrations implement the Scheme. The financial assistance includes monthly scholarship and annual adhoc grant. The Scheme covers day scholars from Class I to X.

Income ceiling:- There is no income ceiling prescribed under the scheme.

3. Central Sector Scholarship scheme of Top Class Education for SC students:

The objective of the scheme is to promote quality professional education amongst SC students, by providing them scholarship for pursuing studies in 183 identified institutes of excellence. The scholarship includes tuition fee and other non-refundable fees, living expenses, books and stationery allowance and computer.

Income ceiling:- The scholarship is meant to be paid to the students whose parent's/guardian's income from all sources does not exceed Rs. 2.00 lakh per annum.

4. Scheme of Post Matric Scholarships to the Students belonging to Scheduled Tribes:

The objective of the scheme is to provide financial assistance to the Scheduled Tribes students studying at post matriculation or post-secondary stage to enable them to complete their education. The financial assistance includes maintenance allowance, reimbursement of non-retundable compulsory fee charged by educational institutions, Book Bank facility and other allowances.

Income ceiling:- The scholarship is meant to be paid to the students whose parent's/guardian's income from all sources does not exceed Rs. 1.08 lakh per annum.

5. Central Sector Scholarship scheme of Top Class Education for ST students:

The objective of the scheme is to encourage meritorious ST students for pursuing studies at degree and post degree level in any of the 125 identified institutes of excellence spread all over the country. The financial assistance includes full tuition fee and non-refundable charges, living expenses, books and stationery charges and cost of computer.

Income ceiling:- The scholarship is to be paid to the students whose parent's/guardian's income from all sources does not exceed Rs. 2.00 lakh per annum.

Besides, SC/ST students are also provided National Overseas Scholarships for pursuing higher studies abroad. The income ceiling under the scheme is Rs. 25,000 per month.

Reservation Act

3183. SHRI PRAVEEN RASHTRAPAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: